

proposal to use such land for non-forestry purposes; and

(d) if so, the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) The total recorded forest area of Rajasthan is 31,660.15 Sq. Kms.

(b) The area under actual tree cover as per the assessment of Forest Survey of India based on 1985-87 Satellite Imagery is 12,966 Sq. Kms. The balance forest area also has potentiality for growing biomass.

(c) and (d). The policy is not to divert such forest land for non-forest use.

Forest Land for Irrigation Purposes in Rajasthan

4103. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) the total hectares of forest land submerged in water following the execution of irrigation projects in last three years in Rajasthan;

(b) whether the State Government had sought permission from his Ministry to acquire the land for those projects;

(c) if so, the date on which clearance was given by his Ministry to the State Government for executing those projects; and

(d) what are those projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE

MINISTRY OF PROGRAMME IMPLEMENTATION (MRS. MANEKA GANDHI): (a) and (b). No proposal of construction of dam involving submergence of forest land was approved by the Central Government during the last three years in Rajasthan State.

(c) and (d). Do not arise.

Irrigation Projects of Rajasthan Pending Clearance

4104. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether some irrigation projects in Rajasthan are pending before the Central Government for forest clearance;

(b) if so, the names and the number of irrigation projects in Rajasthan pending for forest clearance; and

(c) the details of steps taken to expedite the process of clearance?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) No proposal of irrigation projects from Government of Rajasthan is pending in this Ministry for forest clearance.

(b) and (c). Does not arise.

Archaeological Sites of Bijapur District

4105. SHRIS. T. PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the archaeologically important sites of Golgumbaz at Bijapur town, temples of Aihole, Pattadakal and Badami of Bijapur district have been grossly neglected and as such tourists from within and abroad